

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHIA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 17.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.332/9/HDB/2020
NAME OF THE COMPANY	P.L.Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Kamal Engineers and Contractors Pvt Ltd
NAME OF THE RESPONDENT(S)	P.L.Polymers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Rusheek Reddy K. V, counsel for the Petitioner appeared through video conference.
3. Counsel for the Petitioner stated that notices sent to the Respondent are returned unserved. He is directed to issue another notice to the Respondent for their appearance and for making submissions. He is further directed to make a newspaper publication by way of notice both in English and Vernacular language where the Registered Office of the Corporate Debtor is located for the appearance of the Respondent.
4. Put up the matter on 28.01.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL